

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH : NAGPUR.

Criminal Application (BA) No. 306 of 2020

*[Indrasingh s/o Ramalalsingh Rajput Vs. The State of Maharashtra through P.S.O., P.S.
Nandura, Dist. Buldhana]*

Office Notes, Office Memoranda of
Coram, appearances, Court's Orders
or directions and Registrar's order

Court's or Judge's Order

Shri A. J. Thakkar, Advocate for the applicant
Shri Amit Chutke, APP for the State

CORAM : M. G. GIRATKAR, J.

DATE : 27/04/2020

Heard learned Advocate Shri Thakkar for the
applicant and Shri Chutke, learned Additional Public
Prosecutor for the State.

List this application for further consideration on
5-5-2020.

JUDGE

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